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Title: Problems arising in Andhra Pradesh due to reported construction on river Godavari by Maharashtra Government .

*SHRI E. DAYAKAR RAO (WARANGAL) : Thank you, Sir. I am a newly elected member, so, kindly give me more time to speak. Sir, every day I am protesting on behalf of Andhra Pradesh for one hour in front of Gandhi statue near parliament entrance. Sir, CPI, CPI(M), TRS and TDP parties are fighting for this cause for the last four years. In 1970, Chief Ministers of Andhra Pradesh and Maharashtra came to an agreement and Sri Ram Sagar Project (SRSP) was completed in the Telangana Region. Rs. 6.11 crores were paid for land acquired

from Maharashtra. In that acquired land, Babli Project is taking shape, and it is a violation of inter-state accord. 'Bachaavat' tribunal was formed in 1956 to oversee water disputes. Maharashtra Government violated the directions given by 'Bachaavat' tribunal and started constructing 'Babli' project. This issue was brought to the notice of State Government. Our leader Shri Chandrababu Naidu, brought this issue to the notice of Prime Minister and the President. We also held dharnas and protests in Delhi. We filed a case in Supreme Court regarding this issue. Our State Government also filed a case in this regard. As the State Government of Andhra Pradesh could not produce proper necessary documents, we could not get a stay from Supreme Court. Even after, Supreme Court's direction for Central Government's intervention in the matter and to settle the matter amicably by calling Chief Ministers of two states, there is no action either on the part of the State Government or the Central Government. Apart from Babli project, there are 11 projects that are being constructed by Maharashtra Government. I request the Central Government

* English translation of the speech originally delivered in Telugu

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM) : Mr. Chairman, Sir, the Government should respond to this issue. This is a very serious issue.

*SHRI E. DAYAKAR RAO : In the last four years, our leader Yerran Naidu in Lok Sabha and Ravula Chandra Shekhara Rao in Rajya Sabha have raised this issue often. Recently, we brought this issue to the notice of the Prime Minister and the President. Around 80 MLAs and MLCs from Andhra Pradesh have along with the cadres of CPI and CPI(M) protested in Delhi under the leadership of Chandrababu Naidu. Around 3000 farmers participated in this dharna. Sri Ram Sagar Project is the only Irrigation project in Telangana Region. Central Government is aware of this fact and they got a report from Ministry of Water Resources.

MR. CHAIRMAN : Please come to the point.

*SHRI E. DAYAKAR RAO : Because of 'Babli' project and other 11 projects, Sri Ram Sagar Project will be submerged. There is a mention of this illegal project in that report. We request that the report may be implemented. A committee was constituted to look into this matter and that committee also declared this project as illegal in its report. Every day, I am protesting in front of Gandhi statue for one hour and all members of this House expressed their support to this cause.

MR. CHAIRMAN : What is your demand? Please tell.

*SHRI E. DAYAKAR RAO : This is my only request, Sri Ram Sagar Project is the only project in Telangana, 18 lakhs of acres of land will go dry. 'Babli' is an illegal project and my only request is to stop this project immediately.

MR. CHAIRMAN : You have made your point. Please sit down.

* English translation of the speech originally delivered in Telugu

*SHRI E. DAYAKAR RAO : This is an illegal project being carried on by the Government of Maharashtra. They do not have clearance from the Union Water Resources Ministry. Due to construction of Babli project, the Sri Ram Sagar Project will be submerged. Hence, the construction of Babli project may be stopped immediately.

MR. CHAIRMAN : How can I compel them?

*SHRI E. DAYAKAR RAO : I am protesting every day. I got elected only because of this issue.

MR. CHAIRMAN : Thank you so much. Please conclude. You have made your point.

*SHRI E. DAYAKAR RAO : I resigned as MLA and contested elections for MP. While, taking oath in the presence of Mrs. Sonia Gandhi and Prime Minister, I requested them to stop the construction of Babli project. I request that our legitimate demands be heard and granted.

SHRI KINJARAPU YERRANNAIDU : Mr. Chairman, Sir, this is the major issue in Telangana (Interruptions).

MR. CHAIRMAN : You can associate with it. There is no problem.

...(Interruptions)

* English translation of the speech originally delivered in Telugu

MR. CHAIRMAN : Nothing will go on record.

(Interruptions)*

MR. CHAIRMAN: Please send slips. Your names will be associated.

...(Interruptions)

MR. CHAIRMAN: Nothing is going on record. This is an inter-State matter.

(Interruptions)*